

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 1926/2024 in C.P. (IB)/4186(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:- Harish Kant Kaushik Liquidator Of
Sapphire Space Infracon Private
Limited**
IN THE MATTER OF
Ganges Link & Resins Pvt Ltd
V/s
Sapphire Space Infracon Pvt Ltd

**Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 1926 of 2024:- Counsel, Nishitha Nambiar appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record Preliminary Report and the asset memorandum report of the Liquidation process which has been annexed with the present Application. The said reports are taken on record, no order is called for. Accordingly, **IA 1926 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)